GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:3160
ANSWERED ON:15.03.2013
IMPORT OF CRUDE OIL AND NATURAL GAS
Abdulrahman Shri ;Rajendran Shri C.;Rana Shri Jagdish Singh

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details of the import of crude oil from various countries including Saudi Arabia during each of the last three years and current year, country-wise;
- (b) the details of foreign exchange spent on the import of crude oil during the said period;
- (c) the steps taken by the Government to increase the production of crude oil in the country and save the foreign exchange by reducing its import:
- (d) whether the Government signed an agreement with a foreign country for import of natural gas recently; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT. PANABAAKA LAKSHMI)

- (a) The details of the import of crude oil from various countries including Saudi Arabia during the last three years and current year 2012-2013 (April-December) are given at Annexure.
- (b) The details of foreign exchange (Million US\$) spent on the import of crude oil during the last three years and current year 2012-2013 (April-December) is given below:

Year Value in Million US\$

2009-10 79553

2010-11 100080

2011-12 139690

2012-13(April- 104537 December 2012)

Provisional data

Source: Oil Companies & Directorate General of Commercial Intelligence and Statistics (DGCIS) and compiled by PPAC

- (c) Several measures have been taken by the Government/Oil Public Sector Undertakings to accelerate the production of crude oil in the country, which includes the following:-
- (i) Carving out more and more areas for exploration for offer under various rounds of New Exploration Licensing Policy (NELP)/Open

Area Licensing Policy (OALP).

- (ii) Implementation of New Technologies such as horizontal well drilling etc.
- (iii) Application of Enhanced Oil Recovery (EOR)/Improved Oil Recovery (IOR) techniques for increasing recovery factor from existing fields.
- (d) & (e) As per information furnished by Gas Authority of India Limited (GAIL), a Public Sector Undertaking of Government of India, they have signed the following agreements for purchase of Liquefied Natural Gas (LNG) in the recent past:
- i. Sale Purchase Agreement with Sabine Pass Liquefaction LLC, US for import of 3.5 MMTPA of LNG for twenty-year period.
- ii. Sale Purchase Agreement with Gazprom Marketing & Trading, Singapore for import of 2.5 MMTPA of LNG for twenty-year period.
- iii. Gas Sales Agreement with TurkmenGaz for import of 38 MMSCMD of natural gas through the Turkmenistan-Afghanistan-Pakistan-India pipeline for a thirty-year period.
- iv. Sale Purchase Agreement with Gas Natural Fenosa, Spain for import of up to 0.75 MMTPA of LNG for three-year period.
- v. Sale Purchase Agreement with Gaz De France, France for import of 0.36 MMTPA of LNG for two-year period.